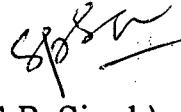


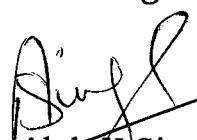
12.7.2011

List revised. Nobody is responding for the applicant. Sri S. Verma, counsel for the respondents is present. He submits that the sole respondent Smt. Renu Sharma has now been transferred and in her place Sri Janardhan Singh has already taken over charge of Sr. Divisional Personnel Officer. It was already mentioned in the ordersheet of 2.5.2011. On that day, the applicant was directed to do the needful, but he did not move any application till the next date i.e. 10.5.2011. Not only that, nobody had responded for the applicant on 10.5.2011 and today again nobody is appearing on behalf of the applicant. It appears that the applicant has lost interest in this Contempt petition and since the sole respondent has been transferred, there is no occasion to continue the contempt proceedings ~~to any other contemnor~~.

Having regard to the same, this Contempt petition is finally disposed of and notice issued is discharged.

  
(S.P. Singh)

M(A)

  
(Justice Alek K. Singh)

M(J)

Girish/-

~~Copy to~~ ~~for~~ ~~for~~  
Smt. Renu Sharma  
Dated 12-7-2011  
for Respondent  
15-7-2011